GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 253

TO BE ANSWERED ON 02.12.2016

REGISTRATION OF CHILDREN HOMES UNDER JUVENILE JUSTICE ACT

253: SHRI MAHEISH GIRRI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- a) the number of non-governmental organisations providing shelter facilities along with the number of juveniles inmates, State/UT-wise;
- b) whether the Government children homes are required to be registered under the Juvenile Justice (Care and Protection of Children) Act, 2015 and rules framed therein even if they have license under any other Indian Law and if so, the details and compliance status thereof:
- c) the corrective measures taken by the Government in case of non-registration of homes under the Act; and
- d) whether there are reports of child abuse and non-availability of basic services as listed in the Act and if so, the details thereof along with the action taken in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (d) of the Lok Sabha Starred Question No. *253 for answer on 02.12.2016 raised by Shri Maheish Girri regarding "Registration Of Children Homes Under Juvenile Justice Act"

- (a): The Ministry of Women and Child Development is implementing the Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to States/UTs for setting up and maintaining Child Care Institutions (CCIs) including Homes for children in need of care and protection and for children in conflict with law, viz. Children homes, Open Shelters, Specialised Adoption Agencies Observation homes, Special homes and Place of Safety, either by themselves or in association with voluntary/non-governmental organisations. The State/UT wise details of NGO Child Care Institutions providing shelter facilities to children along with the number of children supported under ICPS therein is at Annexure-I.
- (b & c): Section (41) sub-section (1) of the Juvenile Justice (Care and Protection of Children) Act, 2015 which has come into effect from 15.01.2016 requires all Child Care Institutions (CCIs) whether run by State Government or by voluntary or non-governmental organisations to be registered under the Act provided that the institutions having valid registrations under the Juvenile Justice (Care and Protection of Children) Act, 2000 are deemed to be registered under the Act.The primary responsibility of effective functioning of the CCIs and ensuring that they are registered vests with the State Governments/UT Administrations concerned. The Ministry has been requesting the State Governments/UT Administrations from time to time to identify and register all CCIs under relevant provisions of Juvenile Justice Act 2000/2015.
- (d): The National Commission for Protection of Child Rights (NCPCR) has reported that it has registered 63 complaints concerning child abuse committed in Child Care Institutions (CCIs) including observation homes / special homes during the last three years and the current year 2016-17. The State/UT-wise details is at **Annexure-II.**

Annexure referred to in reply to part (a) of the Lok Sabha Starred Question No.253 for 02.12.2016 raised by Shri Maheish Girri regarding Registration Of Children Homes Under Juvenile Justice Act.

NGO Child Care Institutions (CCIs) supported under ICPS as on 31-10-2016

		Institutional Care [Homes]		Open Shelters		Specialized Adoption Agencies	
S.No.	State	No. Assisted	Number of children	No. Assisted	Number of children	No. Assisted	Number of children
1	Andhra Pradesh	-	-	14	350	-	-
2	Arunachal Pradesh	1	24	0	0	1	9
3	Assam	21	496	3	75	7	39
4	Bihar	18	715	9	183	10	119
5	Chhattisgarh	29	1003	10	114	9	48
6	Goa	0	0	8	186	2	46
7	Gujarat	27	1474	0	0	1	15
8	Haryana	20	336	27	872	2	53
9	Himachal Pradesh	15	566	2	50	1	10
10	Jammu and Kashmir	0	0	0	0	0	0
11	Jharkhand	2	51	0	0	4	55
12	Karnataka	11	259	39	1156	17	170
13	Kerala	1	25	3	219	14	253
14	Madhya Pradesh	26	934	4	65	20	148
15	Maharashtra	40	2408	3	131	14	118
16	Manipur	26	789	12	228	2	21
17	Meghalaya	18	696	1	52	1	6
18	Mizoram	24	854	0	0	6	51
19	Nagaland	18	694	3	66	4	24
20	Odisha	84	6027	14	339	14	212
21	Punjab	0	0	0	0	5	146
22	Rajasthan	41	1064	40	676	3	36
23	Sikkim	8	367	3	46	2	13
24	Tamil Nadu	187	12647	14	432	15	233
25	Tripura	4	137	2	85	3	13
26	Uttar Pradesh	18	459	15	375	10	100
27	Uttarakhand	1	140	0	0	0	0
28	West Bengal	39	2652	27	675	24	283
29	Telangana	0	0	12	300	11	312
30	Andaman & Nicobar	6	342	-	0	-	0
31	Chandigarh	1	56	1	45	-	0
32	Dadra and Nagar Haveli	-	0	-	0	-	0
33	Daman and Diu	-	0	-	0	-	0
34	Lakshadweep	-	0	-	0	-	0
35	National Capital Territory of Delhi	8	583	14	417	4	77
36	Puducherry	23	966	2	45	2	24
	Total	717	36764	282	7182	208	2634

Annexure referred to in reply to part (d) of the Lok Sabha Starred Question No.253 for 02.12.2016 raised by Shri Maheish Girri regarding Registration Of Children Homes Under Juvenile Justice Act.

State/UT-wise details of cases registered by NCPCR regarding child abuse committed in Child Care Institutions (CCIs) including Observation homes/Special homes during the last three years and the current year 2016-17.

S. No	States/UTs	2013-14	2014-15	2015-16	2016-17	Total
1	Andaman and Nicobar Island	-	-	-	-	-
2	Andhra Pradesh	1	1	-	-	2
3	Arunachal Pradesh	-	-	-	-	-
4	Assam	-	-	-	-	-
5	Bihar	-	-	1	-	1
6	Chhattisgarh	-	-	-	-	-
7	Chandigarh	-	-	-	1	1
8	Daman and Diu	-	-	-	-	-
9	Delhi	-	3	1	4	8
10	Dadra and Nagar Haveli	-	-	-	-	-
11	Goa	-	-	-	-	-
12	Gujarat	-	-	-	-	-
13	Himachal Pradesh	-	-	-	-	-
14	Haryana	1	1	3	2	7
15	Jharkhand	-	-	-	1	1
16	Jammu & Kashmir	-	=	=	-	=
17	Karnataka	-	1	=	1	2
18	Kerala	=	=	-	1	1
19	Lakshadweep	-	-	-	-	-
20	Maharashtra	-	2	-	-	2
21	Meghalaya	-	-	-	-	-
22	Manipur	1	-	1	-	2
23	Madhya Pradesh	-	1	3	-	4
24	Mizoram	-	-	-	-	-
25	Nagaland	-	-	-	-	-
26	Odisha	2	1	-	-	3
27	Punjab	-	-	1	-	1
28	Puducherry	-	-	-	-	-
29	Rajasthan	1	-	-	3	4
30	Sikkim	-	-	-	-	-
31	Tamil Nadu	-	1	1	2	4
32	Telangana	-	-	-	-	-
33	Tripura	-	-	-	-	-
34	Uttarakhand	-	-	-	-	-
35	Uttar Pradesh	2	5	8	3	18
36	West Bengal	-	-	2	-	2
	Total	8	16	21	18	63